

(c) whether from all-over-India, large amount of donation was collected by All India Peace Council for NLF Delegation, and

(d) if so, what happened to the contributions received?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURFENDRA PAL SINGH) (a) and (c) Government are aware that funds were collected in some places in India and purses were presented to the delegation of 'Peace and Afro Asian Committees of South Vietnam' during its visit to India,

(b) Government have no information that any Indian currency notes were taken out of India and Government believe that they could not have been taken out as no permission was sought

(d) Such organisations are not answerable to the Government regarding the way they spend these contributions and therefore the Government are not aware how these amounts were spent

Production of Ambajhari Ordnance Factory

9926 SHRI S M BANERJEE Will the Minister of DEFENCE be pleased to state

(a) whether production at Ordnance Factory Ambajhari (Nagpur) has not started as expected

(b) if so the reason for the same and

(c) the steps taken by Government to overcome the difficulties?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a) and (b) Production of some lines of ammunition has already commenced. In respect of the remaining lines, the plant and machinery are being received/installed and commissioning thereof will commence thereafter

(c) Does not arise

Payment of Difficult Station Allowance to Employees Working in Ordnance Factories of Maharashtra

9927 SHRI S M BANERJEE Will the Minister of DEFENCE be pleased to state

(a) whether any final decision has been taken regarding payment of Difficult Station Allowance to the employees working in new Ordnance Factories in Maharashtra and other places

(b) if not the reasons for this delay, and

(c) whether the Committee has submitted its report and if so its recommendations?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a) to (c) The Departmental Council (Joint Consultative Machinery) of the Ministry of Defence in their meeting held on 20.3.70 set up a Committee to look into the question whether Project Allowance should be continued or whether its termination in the Ordnance Factory Bhindara is premature. The Committee recommended that Project Allowance may not be revised but the employees actually affected to the extent of hardships faced could be compensated and that there could be no Difficult Station Allowance made generally applicable to all the employees. The recommendation of the Committee was accepted by the Departmental Council (J.C.M.) in their meeting on 30.4.1971

The question of compensating employees in various factories on the basis of recommendations made by the Committee is under consideration of the Government